

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 28 of 2014

Dated : 11th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Pragati Power Corporation Ltd.

....Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshdari
Counsel for the Respondent(s) : Mr. Sharad Kumar Srivastava
for R.1

ORDER

The learned counsel for the Appellant submits that all the Respondents have been served.

The Representative appearing on behalf of the State Commission seeks some time to file the reply. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **27.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt